

Implementation of Orissa DD Projects

272. SHRI NAVEEN PATNAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Projects implemented by Doordarshan in Orissa during the Eighth plan;

(b) the amount spent on those projects in that plan period;

(c) the Ninth plan proposal outlay and anticipated expenditure of Doordarshan projects in Orissa ; and

(d) the details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) and (b) Two TV studio centres 1 high power TV Transmitter (HPT), 39 Low Power TV Transmitters (LPTs) and 6 very Low power TV Transmitters (VLPTs) have been commissioned into service in the state of Orissa during the Eighth plan period at a total capital cost of Rs. 73.33 crores.

(c) and (d) The outlay of Doordarshan project for Orissa in the Ninth Plan would depend upon extent of funds approved for the Ninth plan proposals of Doordarshan by the competent authority.

Utilisation of Funds

273. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a large scale of scam in the utilisation and misappropriation of funds in the Town Supply Department and Hospital Department of Liluah Workshop under Eastern Railway by CWM , Liluah Workshop; and

(b) if so, the details thereof and the remedial measures taken by the Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No, Sir.

(b) Does not arise.

Control Tower Facility

274. SHRI CHAMAN LAL GUPTA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the Airports in India that have Control Tower Facility alongwith the cost involved in the construction of each of them;

(b) reasons for not having control towers on all the Airports;

(c) the agency that is responsible for controlling the Air Traffic; and

(d) the steps taken by the Government to minimise the mid-air Collusions ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) and (b) The domestic and international airports, which are in operation , have been provided with control tower facilities. These facilities are provided as a part of the terminal buildings and hence separate costs cannot be indicated for each airport. However, new control tower cum technical blocks have been constructed at Delhi and Mumbai international airports at a cost of Rs.49 crores and construction of new control towers has been taken up to at Dimapur, Tirupathi, Kargil, Indore, Imphal & Vadodara at costs ranging between Rs.0.20 crores to 2.65 crores.

(c) Airports Authority of India controls the Civil Air Traffic and defence authorities provide air traffic services at airports controlled by them.

(d) DGCA has formulated requirements which have been issued through Civil Aviation Requirements for mandatory installation of Airborne Collision Avoidance System (ACAS) on aircraft and mode 's' transponders. The main steps taken to avoid chances of mid-air collisions are: (i) Refresher courses to update professional knowledge of Air Traffic Controllers, (ii) Periodical proficiency checks of Air Traffic Controllers, (iii) Monthly random analysis of ATC tape transcripts to ensure that Air Traffic Controllers use standard phraseology and follow the laid down procedure while giving instructions to aircraft, (iv) Appropriate action against Air Traffic Control Officers (ATCO) involved in ATC incidents, (v) Modernisation of Air Traffic services at Delhi and Mumbai airports, and (vi) Proper maintenance of navigational communication and landing facilities.

[Translation]

Leasing of NAAI Land

275. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether C.B.I. has registered any case about leasing of land of National Airport Authority of India due to which a huge loss of revenue has been caused; and

(b) if so, the details there of ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) and (b) Central Bureau of Investigation (CBI) have registered a case on 19.2.97 in

the matter of allotment of space in Hangar No.10 and leasing of 35,000 sq. ft. of land to M/S Mesco Airlines for construction of hangar at Juhu Airport during the year 1992. The case is under investigation of CBI.

[English]

Extension of Railway Platform in Giridih Railway Station

276. SHRI MAHABIR LAL BISHVAKARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to extend Platforms of Giridih Railway Station under Eastern Railway;

(b) if so, the funds allocated therefor; and

(c) the time by which the above work is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (c) Work of extension of platform at Giridih was taken up during 1996-97 at a cost of Rs.3.51 lakh and has since been completed.

Earthquake in M.P

277. SHRI DADA BABURAO PARANJPE :
DR. LAXMINARAYAN PANDEY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether "HUDCO" has proposed to extend loans for residential purposes to the victims of earthquakes that struck the State of Madhya Pradesh around mid-year;

(b) if so, the details thereof ;

(c) the number of persons applied in those schemes so far; and

(d) the number of persons benefited alongwith the amount of loan provided?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATARAMAN) : (a) In consultation with the State Government HUDCO has drawn up a package for providing loan assistance to the extent of Rs.114.00 crores to the nominated State agencies for reconstruction and repairs of 55000 houses which were fully/partially damaged in and around Jabalpur in the earthquake in May, 1997.

(b) So far HUDCO has sanctioned loan assistance of Rs. 45.71 crores for reconstruction of 5727 dwelling units and repair of 12733 dwelling units. As on 15.11.97, it has released Rs.6.43 crores to the implementing state agencies based on proposals submitted by the State Government.

(c) and (d) As reported by HUDCO, as on 12.11.97, a total number of 3331 loan applications have been received

by implementing agencies out of which 2451 applications have been sanctioned for loan assistance of Rs.660.00 lakhs, Rs. 302.67 lakhs has been disbursed by the implementing agencies.

Electrification of Railway Routes

278. SHRI VISHVESHWAR BHAGAT : Will the Minister of RAILWAYS be pleased to state :

(a) whether a comprehensive plan has been formulated by the Government for electrification of Railway routes;

(b) if so, the details thereof ;

(c) the percentage of the total existing network of Railways which is proposed to be electrified by the Government during 1997;

(d) whether any time bound scheme has been formulated for this electrification ; and

(e) if so, the annual target fixed for the purpose ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) to (e) Subject to availability of funds, electrification of 2300 Route Kilometre has been planned during IX plan. 0.8% of the total existing network of the Railways is proposed to be electrified during 1997-98.

Annual targets for electrification during IX plan are planned as under :

1997-98	500 KM
1998-99	450 KM
1999-2000	450 KM
2000-2001	450 KM
2001-2002	450 KM

[Translation]

Expansion of DD Network in Himachal Pradesh

279. SHRI K.D. SULTANPURI :
SHRI GANGA CHARAN RAJPUT :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the plan formulated by the Government for expansion of Doordarshan Network in Himachal Pradesh during the last four months;

(b) whether the T.V. Towers installed there are not functioning properly;